## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHÐ SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/230/2016

NAME OF THE PETITIONER(S)

: Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S)

: M/s Texline Fabrics India Private Limited & 3 others

**UNDER SECTION** 

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.M. VATSALA

Counsel for Respondent P.M. Valsala

R. Swalsonhameryon Count to Return R. Sur

## **ORDER**

Shri R Sivasubramaniyan, counsel for petitioner present. Ms P M Vatsala, counsel representing the respondents present. Counsel for petitioner sought time to file written arguments. Time extended at request. Put up on 23.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)